

**GOVERNMENT OF INDIA  
DRINKING WATER AND SANITATION  
LOK SABHA**

UNSTARRED QUESTION NO:632

ANSWERED ON:26.02.2015

SWACHH BHARAT MISSION

Birla Shri Om; Rai Shri Prem Das; Rajesh Shri M. B.; Shirole Shri Anil; Singh Shri Ravneet; Tanwar Shri Kanwar Singh

**Will the Minister of DRINKING WATER AND SANITATION be pleased to state:**

- (a) the details of the guidelines issued under Swachh Bharat Mission (SBM) and its present status and the manner in which SBM would function at national state and district levels;
- (b) whether the Government proposes to introduce penal provisions for those who violate cleanliness norms in the country and if so, the details thereof and if not, the reasons therefor and the other steps taken/proposed by the Government to achieve the objectives under SBM?
- (c) whether the Government has made any assessment of SBM, if so, the details thereof;
- (d) The State-wise details of funds released by the Government under Nirmal Bharat Abhiyan/SBM during each of the last three years and the current year and
- (e) whether the Government have received any complaint regarding misappropriation of funds released under Nirmal Bharat Abhiyan/SBM and if so, the details thereof and the action taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI RAM KRIPAL YADAV)

(a) The Guidelines of Swachh Bharat Mission (Gramin) provide flexibility to States in the implementation of the Programme. Community led and community saturation approaches have been inter-alia highlighted focusing on collective behavioral change. Emphasis is placed on awareness generation, triggering behaviour change and demand generation for sanitary facilities. Focus has been placed on Inter Personal Communication (IPC), promoting use of toilets through social and behavioural change communication and house-to-house interventions.

At the national level, the Swachh Bharat Mission has been set up in the Ministry of Drinking Water and Sanitation. Secretary DWS is the Mission Director, to be assisted by Additional Secretaries, Joint Secretaries, Directors, Deputy Secretaries and Technical advisors as is decided by the Government of India from time to time. At the State level, State Swachh Bharat Mission (Gramin) will be set up. The District Swachh Bharat Mission (Gramin) will be established at the district level.

(b) No Madam. As Sanitation is a State subject, it is the State Governments which have the power to make penal provisions to ensure enforcement of the scheme.

The Swachh Bharat Mission (Gramin) has been launched on 2nd October, 2014, which aims at attaining an Open Defecation Free India by 2nd October 2019. The following Steps have been taken under Swachh Bharat Mission (Gramin) to achieve its objectives:-

# Provision of incentives for the construction of Individual household latrine (IHHL) raised to Rs.12000, including central share of Rs.9000.00 (Rs. 10800.00 in case of special category states) and State share of Rs. 3000.00 (Rs. 1200.00 in case of special category states) for all Below poverty Line (BPL) households and to identified Above Poverty Line (APL) households (all SCs /STs, small and marginal farmers, landless labourers with homestead, physically handicapped and women-headed households).

# Partial funding from Mahatma Gandhi National Rural Employment Guarantee Scheme (MNREGS) for the Incentive portion of Individual Household Toilets (IHHL) has been removed and the entire funding is now from the SBM (G).

# Rs. 2 lakhs available for the construction of Community Sanitary Complexes.

# Funds for Solid and Liquid Waste Management activities, with cap of Rs. 7/12/15/20 lakh is available for Gram Panchayats having upto 150/300/500 more than 500 households on a Centre and State /GP sharing ratio of 75:25.

# Partnerships of various stakeholders working on rural sanitation is to be promoted including of Multilateral organisations, Non-Governmental Organisations (NGOs), Civil Society Organisations, Self Help Groups (SHGs), Institutions etc.

# Outputs (Construction) and Outcomes (usage) to be monitored.

# Strong Administrative structure to be set up for the Mission at Central, State and District and GP levels for implementation of the Mission.

# Innovative, Low cost and User friendly technologies for toilets and Solid and Liquid Waste Management will be pursued.

(c) No Madam.

(d) The State-wise central share released by the Government of India under Nirmal Bharat Abhiyan/SBM (G) during each of the last three years and the current year is at Annexure-1.

(e) Complaints are received from various quarters, basically on implementation of Nirmal Bharat Abhiyan (NBA)/SBM. As sanitation is a state subject and the NBA/SBM programme is implemented through the states/UTs, complaints are immediately forwarded to respective State/UT Governments for appropriate corrective measures.